

(d) Attempts are being made to prevent breaches by raising the road level and diverting the flow of storm water.

DIVERSION OF COAL BY CONSIGNEES TO OTHER STATIONS IN DELHI AREA

***303. SHRI LILA DHAR BAROOAH:**
Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in certain cases of misloading of coal, the wagons were not placed in the mineral siding at Delhi and diverted to other stations for release by consignees during the months of October, 1960 to January, 1961;

(b) if so, what are the names of such stations and what is the number of the wagons so diverted to each station;

(c) whether this diversion was arranged under any instructions from the Department of Civil Supplies, Delhi; and if so, what were the instructions and whether any extra freight was received from the consignees; and if so, what was the amount thereof; and

(d) what is the capacity of the mineral siding at Delhi?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY):

(a) and (b) 21 and 9 wagons originally consigned to New Delhi Mineral Siding were diverted to Delhi Safdarjang at the request of the consignees during the months of October, 1960 and November, 1960 respectively. None of these wagons was a case of misloading.

(c) Civil Supplies Department had recommended acceptance of requests for diversion to facilitate quick release of wagons and avoidance of congestion at the New Delhi Mineral Siding. Rs. 330 and Rs. 136-75nP were collected in respect of all the 30 wagons towards diversion fee and undercharges respectively.

(d) 212 wagons.

MISLOADING OF COAL IN DELHI AREA

***304. SHRI LILA DHAR BAROOAH:**
Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of misloading, e.g. of steam coal, slack coal and hard coke in place of soft coke, which were detected by railway authorities from October, 1960 to January, 1961 at the stations in Delhi territory and what is the number of wagons involved;

(b) what is the amount recovered from the concerned consignees due to difference of rates in booking;

(c) what are the names of the consignees and how many wagons each consignee had in his name;

(d) what action has been taken or is proposed to be taken by the railway authorities against this irregular booking; and

(e) whether any list of consignment, consignors and consignees involved in this irregular booking was sent to the Civil Supplies Authorities, Delhi, and the Coal Controller, Calcutta, for necessary action; if so, with what results?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN):

(a) 287 wagons described as soft coke and one wagon described as hard coke were detected improperly described and found to contain 89 wagons loaded with hard coke, 96 wagons with slack coal and 103 wagons with steam coal.

(b) Rs. 1541.95 nP, comprising of Rs. 1131 towards undercharges due to difference in the minimum weight for charge and Rs. 410.95 nP. towards central cesses.

(c) A list of consignees and the number of wagons each consignee had in his name is laid on the Table of the House.

(d) The Eastern Railway and the Coal Controller have been asked to take suitable remedial action.

(e) Yes, to the Coal Controller who is being asked to advise the action taken. No report was sent to the Civil Supplies Department since as a result of their regular checks the matter is already within their knowledge.

STATEMENT

Names of merchants (endorsed consignees) whose wagons were found misloaded from October, 1960 to January, 1961.

1. Grover Coal Co.	6
2. Tahal Singh	1
3. Desai & Co.	1
4. Johar Singh	5
5. Kanhaya Lal Punj	1
6. K. C. Thapar	5
7. Inder Singh Sethi	22
8. Sudarson & Co.	4
9. Darshan Singh	1
10. Arora Coal Co.	41
11. Mehr Chand	1
12. Piara Lal	1
13. Bachman Prakash	1
14. Bhagi Ahmad	1
15. Darbari Lal	1
16. Harbans Lal	1
17. Narain Das	1
18. Bishan Saroop	1
19. Gulati Coal Co.	1
20. Vidya Sagar & Sons	1
21. Shiv Coal Co.	19
22. Nemi Chand Jain	2
23. Kapur Brothers	14
24. Om Prakash Sahni	15
25. Dali Chand	2
26. Ram Chand	22
27. Gobind Ram	21
28. Hukam Singh	7
29. Prakash Coal Co.	15
30. Milkhi Ram	1
31. Ramji Das	2
32. Pooran Chand	1

33. Sudesh Coal Co.	20
34. State Trading Corp.	1
35. Coal Marketting Co.	23
36. Hans Raj Mulk Raj	9
37. Narula Bros.	3
38. Hans Raj Kundan Lal	4
39. Inder Coal Co.	1
40. Kishan Lal Narain Das	5
41. P. S. Coal Co.	4

TOTAL 288

**WEST GERMANY'S OFFER TO ESTABLISH
A MEDICAL COLLEGE IN INDIA**

*308. **SHRI GURUDEV:** Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the Government of West Germany has made an offer to establish a medical college in India; and

(b) if so, whether the Government of India propose to have this college established in Madhya Pradesh; and

(c) if the reply to part (b) above be in the affirmative, how long it is likely to take for the scheme to materialise?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) No, Sir.

(b) and (c). Do not arise.

**ESTABLISHMENT OF DEEP SEA FISHING
STATION AT VERAVAL**

*309. **SHRI DAHYABHAI V. PATEL:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have established or propose to establish a Deep Sea Fishing Station at Veraval;

(b) how far the Station will be located from the Somnath Temple and whether any representation has been received requesting that it may be shifted to another site; and